ANNEXURE - 8

Name of the corporate debtor: Aastha Buildhome Developers Private Limited Date of commencement of CIRP: 09.12.2022

List of Creditors as on: 26.08.2023

List of Operational Creditors (Other than workmen and employees and Government dues)

Amount in Rs.

Sl. No.		Details of claim received		Details of clai		Amount of contingent	Amount of any mutual	of	claim	Remarks, if any				
		Date of receipt				covered by	Amount covered by guarante e		% Of voting share in CoC	claim	may be set-	claim not ad- mitted	under verification	
1.	ANI International	07-01-23	461,453.00	1,44,884.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	3,16,569.00	Explanation sought regarding claim amount
2.	M Gupta & Co.	03-01-23	330,279.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	330,279.00	Explanation sought
3.	Associates	29-03- 2023	1,59,250.00		Operational Debt		No	No	-	Nil	Nil			The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
4.		29-03- 2023	8,14,540.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	8,14,540.00	The creditor filed claim beyond the prescribed time period as per Regulation

5.	Smt. Rashmi Kuchhal Shri Arjun Kuchhal, Shri Kunal	20-05-23	3,18,36,000. 00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil		12(2) of CIRP Regulations, 2016 Under Verification
6.	Kuchhal M/s Saharan Avas Vikas Private Limited	25-05-23	24,70,000.0	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	0	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
7.	M/s Saharan Avas Vikas Private Limited	25-05-23	1,57,50,000. 00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
	TOTAL		5,18,21,522. 00	1,44,884.00									5,16,76,638 .00	